

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2885  
TO BE ANSWERED ON 02.08.2017**

**RAIL LINE CONVERSION**

**†2885. SHRI AJAY MISRA TENI:  
SADHVI SAVITRI BAI PHULE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the work on all the rail line conversion schemes has commenced that were announced in the Union Budget 2016-17;**
- (b) if so, the details thereof along with the details of the funds sanctioned and allocated particularly for Uttar Pradesh and Mailani-Bahraich rail line in the State;**
- (c) whether the No Objection Certificate (NOC) has been received for starting work on the stretch of above rail line which falls in the forest area;**
- (d) if not, the time by which the work is likely to commence on the said rail line; and**
- (e) the present position in this regard and the efforts being made by the Government to obtain NOC?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a): In Rail Budget 2016-17, 2 Gauge Conversion projects viz. Indara-Dohrighat & Mailani-Bahraich including bye pass at Mailani were included subject to requisite Government clearances. Detailed Project Reports (DPR) for the projects have been prepared after Final Location Survey.**

**(b): As per DPR, Mailani-Bahraich (227.42 km) is estimated to cost ₹1277.04 Cr. This will require Cabinet Committee of Economic Affairs (CCEA) clearance. In Principle Approval (IPA) for the project has been given and project appraisal has been done by NITI Aayog. For this sanctioned project an outlay of ₹17 Crore has been allotted in Rail Budget 2017-18. In Indara-Doharighat (34.37 km) project at an estimated cost of ₹213.35 Cr., scrutinization of DPR has been taken up.**

**(c): For Bahraich-Mailani, No Objection Certificate for starting work in forest area will be taken formally after sanction of project. However, in this project only gauge conversion is being done on the same alignment of existing Railway track.**

**(d): Likely time lines cannot be given at this stage as required clearance from Finance Ministry and CCEA is awaited.**

**(e): Detailed Project Reports (DPR) for the projects have been prepared after Final Location Survey. Further requisite approvals have been taken.**

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